

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 528/2022**

In the matter of:

Amit Sharma

.....Applicant

Versus

Vivekanand School

.....Respondents

NDOH:- 17.10.2022

INDEX

Sl. No.	Particulars	Page No.
1.	Status Report on behalf of Delhi Pollution Control Committee with respect to order dated 25.07.2022.	1-3
2.	<u>ANNEXURE-1</u> Copy of the joint inspection report dated 17.08.2022 is enclosed herewith as	4-5
3.	<u>ANNEXURE-2</u> Copy of the letter issued by School Authorities to DPCC	6-7
4.	<u>ANNEXURE-3</u> Copy of the letter dated 12.01.2021 issued by DJB.	8
5.	<u>ANNEXURE-4</u> Copy of the Noise Monitoring Report dated 23.08.2022	9-10
6.	<u>ANNEXURE-5</u> Copy of Letter dated 02.09.2022 issued by DPCC to School Authorities regarding rain water harvesting system.	11

Filed by

(P.S. Pankaj)
Sr. Environmental Engineer

Dated: ___ September, 2022

Place: Delhi

1

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In the matter of:

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE WITH RESPECT TO ORDER DATED 25.07.2022.**

IT IS MOST RESPECTFULLY SHOWNETH:

1. That, the above mentioned matter was taken up by this Hon'ble Tribunal on 03.06.2021 and pleased to constitute a Joint Committee comprising of DPCC, State Ground Water Authority and Deputy Commissioner (Shahdara) to verify the factual position and remedial action thereafter.
2. That, in Delhi there was is State Ground Water Authority hence representative of Central Ground Water Authority and Delhi Jal Board were co-opted in the Joint Committee.
3. That the joint committee comprising of the official of DPCC, CGWA, DJB and DM (Shahdara) carried out an inspection of the Vivekanand School premises on 17.08.2022. The joint committee with respect to issues raked up in the instant replying OA has observed as under:-

(i) REGARDING INSTALLATION OF 12 BORE-WELLS:

The team upon doing the physical survey of the site in question was able to locate only 04 borewells only out of which 02 borewells were functional, 01 non-functional and 01 found defunct.

Upon asking, the school authority didn't provide any permission in this regard. The representative of officials of DM Shahdara has sealed 03 borewells during the inspection itself (02 working and 01 non-functional). Mr. Manoj Kunar (building Caretaker of Vivekanand School) also confirmed that there is no other borewell in the school premises.

(ii) REGARDING 1000 LITRE COMMERCIAL RO:

01 RO system was present in the school premises. The representative of the school informed that it is non-functional, however the school authorities has also installed a water purification plant to provide potable drinking water to school children and the same was verified at site.

(iii) REGARDING 11000 KVA TRANSFORMER:-

01 Transformer of 630 KVA was installed in the premise which was properly fenced.

(iv) REGARDING 100 LITRES OF DIESEL IN STOCK:-

No Diesel was found in the stock.

(v) REGARDING 62 KVA DG SET:-

The school is having 02 DG Sets of 125 kVA and 75 kVA capacity. 75 kVA DG Set was found in defunct condition. Both DG Sets are located at roof-top. Upon asking, it has been found that 125 kVA DG Set was being operated by School in past. 125 kVA DG Set is having acoustic enclosure approx. 02 mtr height of stack. DPCC Lab has conducted the noise monitoring.

(vi) REGARDING RAIN WATER HARVESTING:-

02 Rain Water Harvesting Pits were present in the school premises, however they were not found maintained properly.

(vii) THROWING OF DIESEL IN DRAIN:-

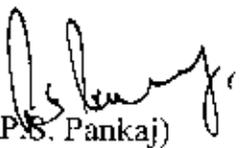
No traces of Diesel were found in Drains.

Copy of the joint inspection report dated 17.08.2022 is enclosed herewith as **ANNEXURE- 1.**

4. That, the SDM (Vivek Vihar) has sealed all 03 borewell {02 functional borewells and 01 non-functional} during the joint inspection. Further, office of the SDM also imposed Rs 1 lakhs as Environmental Compensation. Environmental Compensation was deposited by School Authorities on 30.08.2022. Copy of the letter dated 30.08.2022 is enclosed herewith as **ANNEXURE- 2.**

5. That during inspection, School Authorities had provided a certificate of Rain Water Harvesting issued by DJB on 12.01.2021. The certificate shows that Rain Water Harvesting Structure is sufficient and adequate. Though, during inspection dated 17.08.2022, same were found not maintained properly. Copy of the letter dated 12.01.2021 is enclosed herewith as ANNEXURE-3.
6. That DPCC Air Lab conducted the noise monitoring as well by running the DG Set. During the monitoring upon its operation, 125 kVA DG Set was meeting the permissible limits, as per the G.S.R. 371(E) dated 17th May 2002. Copy of the Noise Monitoring Report dated 23.08.2022 is enclosed herewith as ANNEXURE-4.
7. That the DPCC has issued a letter dated 02.09.2022 to the Vivekanand School to take necessary measures to make rain water harvesting system fully functional as per norms and submit a report to DPCC through DJB. Copy of Letter dated 02.09.2022 is enclosed as ANNEXURE-5.

It is therefore, requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.



(P.S. Pankaj)

Sr. Environmental Engineer

Delhi

Dated:- ___ September, 2022



DELHI POLLUTION CONTROL COMMITTEE
GOVERNMENT OF NCT OF DELHI
 4th AND 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at : <http://dpcc.delhigovt.nic.in>

Inspection Report

In compliance of Hon'ble NGT order dated 25.07.2022 in OA no. 528/2022 in the matter of "Amit Sharma Vs Vivekanand School", a Joint Committee comprising of officials of DPCC, State Ground Water Authority and Deputy Commissioner Shahdara visited the site as mentioned in the said order and following observation were made:

- In compliance of Hon'ble NGT Order dated 25.07.2022 in O.A. NO. 528/2022 a Joint Committee comprising of officials of DPCC, S.G.W.A., DTB & O&DM Shahdara visited Vivekanand School, D Block, Anand Vihar as mentioned in the said Order on 17.08.2022 and following observation were made:-
- **Borewells:-** The team inspected the premises of school, and were able to locate 4 borewells out of which 2 borewell are functional 1 non-functional and 1 found defunct. The permission for drilling of borewell was asked, however no permission was provided for the same, hence officials of DM Shahdara/SDM Vivek Vihar has sealed 3 borewells at the spot (2 working and 1 non-functional). Mr Manoj Kumar (building caretaker of Vivekanand School) confirmed that there are no other borewell in the school premises. Officials of SDM Office has been asked to provide Sealing Order of borewells along with imposing Environmental Compensation to DPCC office within 30 days. Water supply from Delhi Water Board was present & 2 commercial water meters are installed.
 - **1000 litre Commercial RO:-** 1 RO system was present in the school premises. The representative of school informed that it is non-functional however they informed that a water purification plant was installed to provide portable drinking water to school children and the same was verified at site.
 - **11000 kVA transformer:-** 1 transformer of 630 kVA was installed in the premises which was properly fenced.
 - **Diesel in stock:-** NO Diesel found in the stock.
 - **62 kVA Dg Set:-** The school is having 2 Dg set of 125 kVA and 75 kVA capacity. 75 kVA Dg set is defunct & 125 kVA Dg set was operated for power and DPCC Lab has conducted the noise monitoring. 125 kVA Dg set has installed acoustic enclosure canopy with approx. 2m height of stack. Both Dg sets are located at rooftop.
 - **2 Rain water harvesting pits** are present in the school premise, however they were not maintained properly. The copy of adequate certificate of rain water.

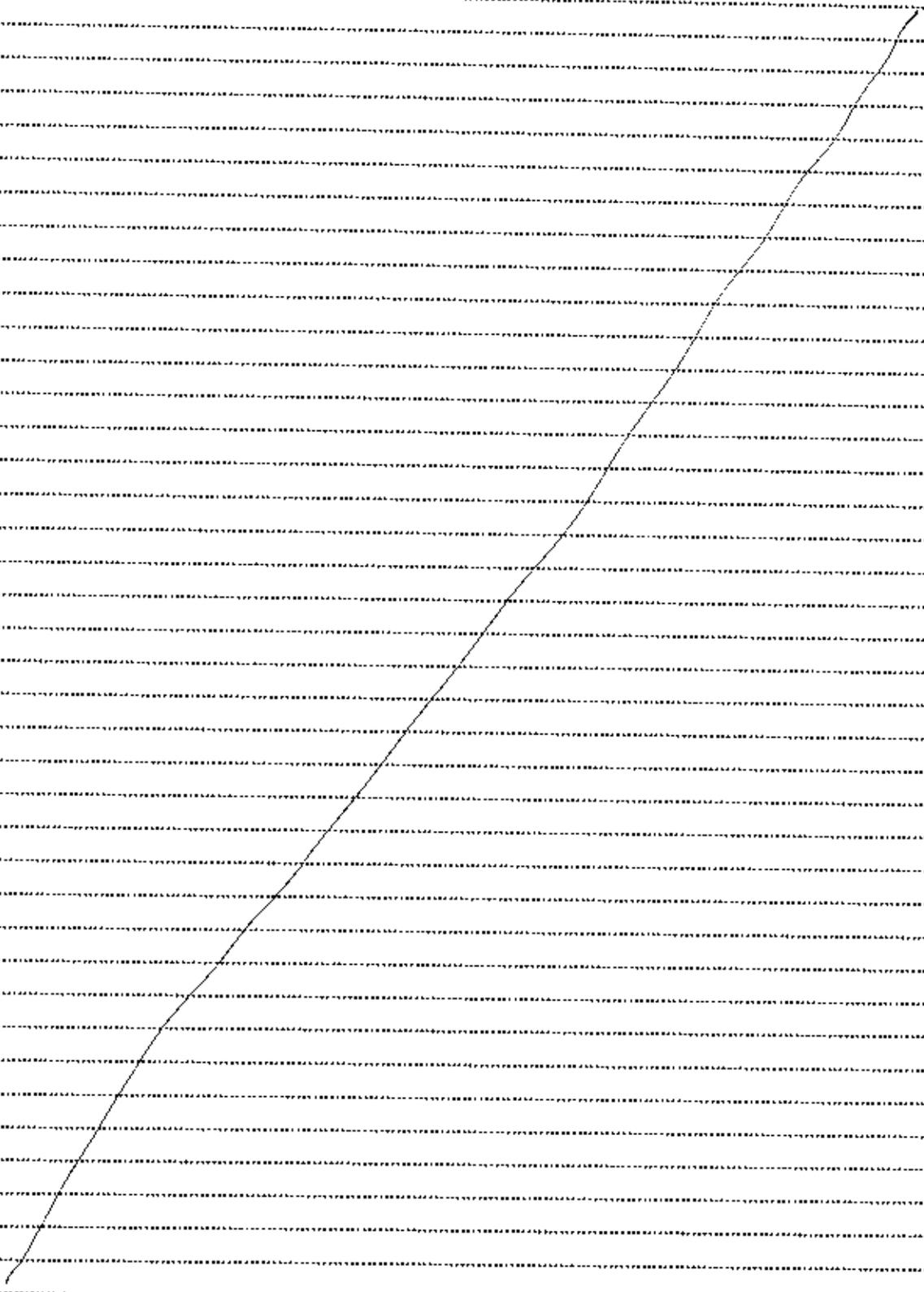
[Signature]
 SBE, DPCC

[Signature]
 Amit Kumar
 JEE, DPCC

[Signature]
 17/8/22
 BEE, (D/W), DPCC

[Signature]
 17/8/22

harvesting issued by DTB was provided on-spot.
• Throwing of Diesel in drain:- NO traces of diesel
in drain found.



Signature of Officials of DPCC
S.E.E. D.P.C. / J.E.E. D.P.C.
Savit Kumar
17/08/2022
J.E.E. DPCC

Signature of officials of DC/DM (Shahdara)

Signature of Central State Ground Water Authority / DTB
17/8/22
(Shilpi Gupta)
Secretary, CGWA
17/8/22
A.G.E. (D.A.)
DPCC

Signature of (Devender Kumar)
17/8/22
Ex. En (DTB)

Signature of (Tehsildar)
17/8/22
Tehsildar (Village
Muz)



Vivekanand School

(Senior Secondary Recognised)
(Affiliated to C.B.S.E.)

D-BLOCK, ANAND VIHAR, DELHI-110092 PH: 22141527
email: info@vivekanandschool.in

Amrvel-2

6

No. VS/2022/ 874 - 875

Dated: 3.8.2022

Senior Environmental Engineer,
Consent Management Cell-1,
Delhi Pollution Control Committee,
4th Floor, T.S.B.T. Building,
Kashmere Gate,
Delhi-110006

[Signature]
30/8/2022
SECRETARY
DELHI POLLUTION CONTROL COMMITTEE
DEPT. OF ENVIRONMENT
& FOREST, GOVT. OF NCT OF DELHI
4th FLOOR, T.S.B.T. BUILDING,
KASHMERE GATE, DELHI-110006

I am to refer to Order No. SDM/VV/Submersible Sealing/2022/5018-20 dated 24-Aug-2022 issued by S.D.M, Vivek Vihar, Dist. Shahdara addressed to the undersigned with copies endorsed to your goodself among others and to forward herewith a Demand Draft No. 509990/- for Rs. 1,00,000/- (Rs. One Lakh only). Receipt of the same may kindly be acknowledged.

Yours faithfully

[Signature]

Principal (Officiating)

Principal (Officiating)

Vivekanand School

(Sr. Sec. Recognised)

D-Block, Anand Vihar, Delhi-92

[Signature]
30/8/22
Date: _____
By: _____

Copy to: Office of S.D.M, Vivek Vihar, Dist. Shahdara, Revenue Dept. (NCT of Delhi)
D.C. Office Complex, Nand Nagar, Delhi-110028

DELHI JAL BOARD: GOVT. OF NCT DELHI
OFFICE OF THE EXECUTIVE ENGINEER (RWH/GWC)-I
ROOM NO-209, VARUNALAYA PH-I,
JHANDEWALAN NEW DELHI-110005

8

Annexure-3

Dated:- 12/1/2021

No.DJB/EE (RWH/GWC)-I/2021/4419

To,

Principal,
Vivekanand School,
D-Block, Anand Vihar,
Delhi-110092

Sub:-Regarding Adequacy certificate for RWH structure at Vivekanand School, D-Block, Anand Vihar, Delhi-110092.

Sir,

Please refer to your letter dated 23.12.2020, in which you have informed that Rain Water Harvesting has been installed at your said premises, the rain water harvesting structure was inspected by official on dated 08.01.2021 and found sufficient and adequate to harvest the catchment area of your premises.

You are therefore advised to keep RWH system neat & clean and maintain the same periodically.


EE (RWH/GWC)-I
DELHI JAL BOARD
VARUNALAYA BHAWAN
JHANDEWALAN, N.D.-5



DELHI POLLUTION CONTROL COMMITTEE

9

Air Laboratory
5th Floor I.S.B.T. Building Kashmere Gate Delhi-6
visit us at : <http://dpcocent.ms.nic.in>

Annexure-4

SUBJECT : Sampling / Monitoring/ Results | 425

date-23/08/2022

Please find enclosed herewith the following Sampling/ Monitoring/ Results

S.No.	Name of the Unit	Air/ Noise	Result No.
1	M/S Vaidikamand School D-Block, Anand Vihar N.R-92	Noise	N/22-23/05/

1279/CAL-I
24/8/22

S.E.E (C.M.C.)

for signature
Incharge Air Lab

San / Kaur
24/8/22
24/8/2022
no result (JBB)



DELHI POLLUTION CONTROL COMMITTEE

Air Laboratory

5th Floor I.S.B.T. Building Kashmiri Gate Delhi-6

visit us at : <http://dpcc.delhigovt.nic.in>

10

Noise Monitoring Report

Result No-N/22-23/05/ 425

Date:- 23/08/2022

1. Name & Address of the Unit : M/s. Vivekanand School,
D- Block, Anand Vihar,
New Delhi-92.
2. Date of Monitoring : 17/08/2022
3. Year of Manufacture : After Jan. 2005
4. Time of Monitoring : 02:25 PM

RESULT

S.No	Location	Noise Level	Remarks
1	Ambient Noise Level at Front side at rooftop of the building in Leq dB (A)	58.1	Non-operational.
2	Ambient Noise Level at Front side at rooftop of the building in Leq dB (A)	63.9	D.G.Set was operational.
3	Noise Level at 1.0 m away from the enclosure surface in dB (A)	74.4	D.G.Set was operational

Note:

- The premises is used as School.
- The unit has two D.G.Sets one of 75 KVA (not in use) and one of 125 KVA bearing engine nos. 62113794 and 62513340 with stack height 2.0 m each, above from acoustic enclosures at front side, rooftop of the building. During monitoring one D.G.Set of 125 KVA bearing engine no. 62513340 was operational.
- Noise Monitoring was conducted as per the NGT order OA No. 528/2022 in presence of representative of School and concerned officials of DPCC, State Ground Water Authority and Deputy Commissioner Shahada.
- The D. G. Set monitored is meeting the permissible limit, as per the G.S.R.371 (E) dated 17th May 2002 and amended till date.
- The Ambient Air Quality Standards in Respect of Noise as mentioned in The Environment (Protection) Rules, 1986 Schedule III is land use based, so assessment of ambient Noise Level shall be done, keeping in view the land use of the area where D.G. Set is installed.

Incharge Air Lab

A.E.E
TRILOK CHAND
AEE

Speed Past



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
1st Floor, E Block, Vikas Bhawan-II, Upper Bela Road, Civil Lines, Delhi-110054
visit us at : <http://dpcc.delhigovt.nic.in>

Annexure-5

11

F. No. DPCC/CMC-I/NGT/O.A. NO 528/2022/1116 - 1117

Dated: 02/09/22

To,

The Principal,
Vivekanand Public School,
D-Block, Anand Vihar, Delhi - 110092

Subject: Nonfunctioning of Rain Water Harvesting System.

Sir/Madam,

In compliance to the order of Hon'ble NGT dated 25.07.2022, an inspection by joint team consisting of officials from Delhi Pollution Control Committee, Delhi Jal Board, Revenue Department & Central Ground Waste Authority was conducted on 17.08.2022 in your school premises to check the functioning of Rain Water Harvesting System and other environmental issues. During inspection, it was found that rain water harvesting system installed in your premises is not functioning properly. Therefore, you are requested to kindly to take necessary measures to make rain water harvesting system functional as per norms and submit a report to DPCC through DJB.

Yours Sincerely,


P.S. Pankaj
SEE,CMC-I

Copy to:

1. Additional Chief Engineer, Delhi Jal Board, Preet Vihar Delhi-110092.

94